SHR! N. K. SANGH!: How long will the Government take to bring this recommendation into effect?

SHRI RAM NIWAS MIRDHA: There is no question of Government soft peddaling this or any other recommendation of Administrative Reforms Commission. These recommendations about which the hon. Member has asked the question are very important recommendations and since they concern basically the State Governments any decision that the Government would take on these recommendations of the Commission would have to be done after proper consultation with the State Governments. We are constantly reminding the State Governments. Some have sent the reply and other have agreed to send the reply soon-

Taking over of Cannanore Splaning and Weaving Mills

*973. SHRI C. K. CHANDRAPPAN: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether the Nationtional Textiles Corporation had submitted a report about the working of the Cannanore Spinning and Weaving Mills and had recommended the taking over of its management;
- (b) if so, what are the broad outlines thereof: and
- (c) the decision of the Centre in this matter?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) and (b). The affairs of Cannanore Spinning and Weaving Mills Ltd. have been investigated under the Industries (Development and Regulation) Act, and it would not be in the public interest to disclose their contents.

SHRI C. K. CHANDRAPPAN: I would like to know from the Minister whether there was unanimous recommendation made by the National Textiles Corporation and by the investigating authorities that the mills should be taken over? What will be the decision thereof?

SHRI L. N. MISHRA: As I have said, the investigation committee has submitted its report. We are examining it. We have to

look into it as to what is the condition of the Mill there, what amount of investment has to be made, how far the State Government will share the financing part of it, etc. These are the points to be examined and decided. I can only assure the hon, Member that it will be my endeavour to see that this Mill starts working.

SHRI C. K. CHANDRAPPAN: Does it mean that the Centre has informed the State to take the responsibility of sharing the financing of it and, if so, what is the reply that the Centre has received from the State Government and whether the Centre has decided to take it over?

SHRI L. N. MISHRA: We have not taken any decision yet. We are in correspondence with the State Government. We are examining the issue. I can only assure him that it will be my endeavour to see that this Mill starts working specially in view of the unemployment situation prevailing there.

श्री अचल सिंह: यह जो रिकमेन्डेशन की गई है कि मिल को ले लिया जाये, तो क्या उसको लेने के बाद उसमें फायदा हो सकेगा?

श्रध्यक्ष महोदय: इसी का तो ऋगड़ा हो रहा है।

Exploration of Foreign Markets for indian Processed Food, Nats and Spices

*974. SHRI M. M. JOSEPH: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether a team of processed food and spice mannfacturers visited European and American cities to explore markets for Indian processed foods, nuts and spices; and
- (b) if so, the result achieved in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b). The team is at present touring these countries and a report will be available on their return.